

Retired Government Employees in Life Insurance Corporation

1445. { Shri Parulekar:
Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether some retired Government officials have been employed in Life Insurance Corporation;

(b) if so, the total number employed since the formation of the Corporation; and

(c) the posts held by them at present?

The Minister of Finance (Shri Morarji Desai): (a) to (c). The retired Government officials employed by the Life Insurance Corporation since its formation, together with the posts held by them at present, are indicated in a statement laid on the Table of the Sabha. [See Appendix III, annexure No. 3].

हिमाचल प्रदेश में शिक्षा

१४४६. श्री पद्म देव : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमचाल प्रदेश के शिक्षा विभाग ने द्वितीय पंचवर्षीय योजना के प्रथम चार वर्षों में निर्धारित धनराशि में से कितना व्यय किया;

(ख) योजना के अंतिम वर्ष में कितनी राशि खर्च की जायेगी;

(ग) क्या यह सच है कि निर्धारित राशि खर्च नहीं की जा सकी ; और

(घ) यदि हां, तो इस के क्या कारण हैं ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) प्रशासन और प्रादेशिक परिषदों ने सामान्य शिक्षा योजनाओं पर

१९५६—५९ में १२.४३ लाख रुपये खर्च किये और १९५९-६० में २३.६७ लाख रुपये खर्च करने का विचार है ।

(ख) आयोजना आयोग ने शिक्षा (सामान्य और तकनीकी) के लिए ४६.६६ लाख रुपये की राशि खर्च करने की मंजूरी दी है ।

(ग) जी, हां ।

(घ) मुख्य कारण हैं : प्रशासकीय कठिनाइयों के कारण कुछ योजनाओं को देरी से शुरू करना; तकनीकी भ्रमले का अभाव; भवनों के निर्माण के लिए स्थानों का न मिलना और बुनियादी स्कूलों के फार्मों के लिए जमीन मिलने में कठिनाई ।

हिमाचल प्रदेश में स्कूलों का निरीक्षण

१४४७. श्री पद्म देव : क्या शिक्षा मंत्री एक ऐसा विवरण सभा-पटल पर रखने की कृपा करेंगे जिस में निम्नलिखित जानकारी दी गई हो :—

(क) हिमाचल प्रदेश में १९५९ में स्कूल निरीक्षक द्वारा कितने स्कूलों का निरीक्षण किया गया ; और

(ख) ऐसे कितने स्कूल हैं जिनका पिछले दो वर्ष से निरीक्षण नहीं किया गया है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) और (ख). सूचना प्रशासन से एकत्रित की जा रही है और सभा-पटल पर यथासमय रख दी जायेगी ।

Scheduled Castes and Scheduled Tribes

1448. { Shri B. C. Mullick:
Shri Siddiah:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 716 on the

3rd March, 1960 and state whether any of the six candidates selected for the posts of Assistant Commissioner for Scheduled Castes and Scheduled Tribes belong to Scheduled Castes for Scheduled Tribes?

The Deputy Minister of Home Affairs (Shrimati Alva): No, Sir.

School Buildings in Delhi

1449. Shri Ram Garib: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 552 on the 29th February, 1960 and state:

(a) the names of the 48 schools of Delhi for which pucca buildings are proposed to be constructed together with their construction programmes;

(b) whether Government propose to allow private agencies such as D.A.V., Ramjas and S.D. and Dayal Singh Trust etc., to start schools in Government colonies;

(c) whether any request has been received by Government from any of them for allotment of land for the purpose; and

(d) if so, from whom and where?

The Minister of Education (Dr. K. L. Shrimali): (a) A statement is laid on the Table of the Sabha. [See Appendix III, annexure No. 4].

(b) There is no restriction on the opening of schools by private agencies in Government colonies.

(c) No, Sir.

(d) The question does not arise.

Skilled Employees in Ordnance Factories

1450. Shri Hem Raj: Will the Minister of Defence be pleased to state:

(a) the number of skilled employees working in the Ordnance Factories in 1959; and

(b) the number which is permanent and the number which is temporary?

The Minister of Defence (Shri Krishna Menon): (a) and (b). The number of employees in the Ordnance Factories classed as skilled workers as on 31-12-1959 was 3832. 1174 of them were permanent and 2658 were temporary.

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

PLANE CRASH NEAR BANARAS

Shri S. M. Banerjee (Kanpur): Sir, Under Rule 197, I beg to call the attention of the Minister of Transport and Communications to the following matter of urgent public importance and I request that he may make a statement thereon:—

“Plane crash near Banaras on the 23rd March, 1960, resulting in the death of three French nationals.”

The Minister of Transport and Communications (Dr. P. Subbarayan): Sir, a French registered Piper Apache aircraft, F/BAFH, crashed soon after getting airborne, at Varanasi Aerodrome at 14:23 hours IST on 23rd March, 1960. The three occupants, Pilot Codet, a navigator and a lady passenger, were killed and the aircraft was destroyed by fire. All the persons killed are reported to be French nationals. The aircraft crashed approximately 600 yards west of the Control Tower.

Shri B. B. Roy, Deputy Chief Engineer, Civil Aviation Training Centre, Allahabad, has been instructed to proceed immediately and conduct a preliminary investigation at the site. The accident has also been reported on telephone to the French Embassy. It is understood that an officer from the French Embassy has also proceeded to Varanasi. Further details of the accident are awaited, and I